The Deputy Minister of Labour (Shri Abid Ali): (a) The Dock Workers (Regulation of Employment) Act was passed in 1948 with a view to eliminating hardship caused to dock workers on account of the casual nature of their employment. The Act empowers the Central Government, in the case of major ports, to frame schemes for the registration of dock workers with a view to ensuring greater regularity of employment. So far schemes have been framed for Dock Workers at Bombay, Calcutta and Madras.

(b) The Scheme for Bombay was enforced with effect from the 1st February 1952 and is reported to be working satisfactorily. The enforcement of the Calcutta Scheme is receiving the attention of the Calcutta Dock Labour Board. The Madras Scheme will be enforced by the Madras Dock Labour Board, which is being set up.

(c) No.

(d) Does not arise.

(e) A Scheme for the port of Visakhapatnam will be framed after experience has been gained of the working of the Scheme in the other parts, particularly Madras.

WORKSHOP SUPERVISORS IN P. & T. DEPARTMENT

1284. Shri Nanadas: Will the Minister of **Communications** be pleased to state:

(a) the total number of workshop supervisors in the Indian Posts and Telegraphs Department and the number of Scheduled Castes and Tribes out of them;

(b) how many have been directly recruited or promoted since 1947 and how many of them belong to Scheduled Castes and Tribes; and

(c) what special steps Government propose to take to recruit the Scheduled Castes and Tribes?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) None.

(b) Does not arise.

(c) The cadre of Workshops Supervisors was sanctioned only recently. It has been laid down in the recruitment rules that appointment of Workshops Supervisors will be subject to the orders relating to representation of Scheduled Castes, etc., in the services issued by the Ministry of Home Affairs from time to time. The upper age limit is relaxed in the case of

Scheduled Castes and Tribes by five years. The recruitment examination will be advertised in the press.

T. B. SEALS

1285. Dr. Ram Subhag Singh: (a) Will the Minister of **Health** be pleased to state what amount of money has been raised in the third Tuberculosis Seal Sale Campaign?

(b) What are the amounts of money raised during the first and second campaigns?

The Minister of Health (Rajkumari Amrit Kaur): (a) According to present information about Rs. 2 lakhs have been collected so far. Figures regarding collections have not yet been received from all the States but the total collection expected in the campaign is about Rs. 10 lakhs.

(b) A sum of Rs. 10,63,366/12/- was raised during the first campaign. The total collection in the second campaign was about Rs. 9,10,000/- but this figure is not final as some more information is yet to be received.

RAILWAY CLASS IV STAFF AT SAKRI-GALI GHAT

1286. Shri Jajware: Will the Minister of **Railways** be pleased to state:

(a) whether it is a fact that the Class IV Staff at Sakri-gali Ghat do not get their pay regularly; and

(b) whether it is also a fact that they do not have the same facilities, as other railway staff in respect of housing, free medical help and education of children?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) No. Under the Payment of Wages Act, dates of payment are notified and payments are made on the notified dates unless something extraordinary happens to prevent it. There was delay in payment by one or two days on a few occasions, but arrangements have since been made to ensure that such delays do not occur.

(b) The Class IV staff at this Station get the same medical aid and facilities for education of their children as are available to other staff. As regards housing, this has not been provided on a large scale as in other stations, due to the temporary nature of the Ghat. About 25 per cent. of the staff have been housed either in regular accommodation or in wagon bodies and old coaching stock. The rest of the staff live at Sahibganj which is only five miles away and go to work every day from there.